



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3521/2017

This the 20th day of January, 2020

Hon'ble Ms. Aradhana Johri, Member (A)

Dilip Kumar Saha
 S/o. K. L. Saha
 Aged about 62 years
 Qtr No. 792, Sector-2,
 R. K. Puram,
 New Delhi – 110 022.
 Worked as Private Secretary (Retd.)Applicant
 (None)

Versus

Union of India through
 1. Ministry of Defence
 Through Defence Secretary,
 South Block, New Delhi.
 2. Secretary, DoP&T
 Department of Personnel & Training,
 North Block, New Delhi.Respondents

(By Advocate : Mr. Trilok Singh with Mr. Subhash Gosain)

O R D E R (ORAL)

None for applicant. On 12.09.2019, 08.11.2019 and 18.12.2019 also none appeared for applicants. It



appeared that he has lost interest in the case. The O.A is dismissed in default for non prosecution. No costs.

(Aradhana Johri)
Member (A)

/Mbt/